Exchange of Evacuee Properties

*544. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

Written Answers

- (a) whether Government are aware that a large number of displaced persons who have migrated from East Pakistan to India, have exchanged their properties;
- (b) whether Government are aware that such exchanged properties are not accepted as mortgages while loans are advanced to them; and
- (c) what steps Government will take to recognise such exchanges of properties and give them a legal status so that they can mortgage them while securing loan?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Some displaced persons are reported to have exchanged their properties in East Pakistan for properties in India.

(b) and (c). Exchanged property is accepted as mortgage in cases where the displaced persons have secured valid title

Migration

*545. Pandit D. N. Tiwary: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that a large number of East Bengal refugees have again migrated from India to East Pakistan and have settled in their original homes; and
- (b) if so, their approximate number?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir,

(b) Does not arise.

बाल वियरिंग तथा रोलर वियरिंग का उत्पादन

*१४६. बी ह० चं० सर्मा: स्या चारितक्य सचा कचीन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को विदित है कि देश में बाल वियरिंग तबा रोलर विवरिंग का उत्पादन बहुत कम है;
- (स) यदि हा, तो क्या सरकार का भारत में काल बियरिंग तथा रोलर वियरिंग बनाने वाले भौर कारखाने स्थापित करने कार्बिचार है; भौर
- (ग) क्या सरकार को व्यापारियों से इस बारे में कोई सुझाव प्राप्त हुए हैं?

उद्योग मंत्री (भी मनुभाई शाह) : (क) देश म बाल बियरिंग का उत्पादन काफी होता है। हा, रोलर बियरिंग का उत्पादन जरूर कम है।

(स) तथा (ग) बाल बियरिंग तथा रौलर बियरिंग बनाने वाले कारसाने खुद स्थापित करने का सरकार का विचार नहीं है। ये चीजें बनाने के लिये कुछ प्राइवेट फार्मी की योजनाभों को सरकार ने मंजरो दे दो है। जब इन योजनाभों पर श्रमल हो जायेगा. तो देश में इन चीजों की जो माग है वह काफी हद तक पूरी हा सकेगी।

Industries in Assam

*548. Shri Basumatari: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any survey has been conducted to develop cement, lime and coal industries in the district of Garo Hills of Assam; and
 - (b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Investigations regarding the availability of suitable grade limestone for the manufacture of cement in Garo Hills were conducted by Messrs. Associated Cement Companies Ltd., who now hold a mining lease for the area. The preliminary estimate indicates availability of about 15 million tons of limestone.

sufficient to run a factory of 1.65 lakh tons capacity for 60 years.

As regards coal, the geological survey of India have conducted some drilling operations in Garo Hills early this Year. The operations are not yet complete.

Coir Products

- *549. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:
- (a) how much of the provision of Rs. 10 lakhs made under the Second Five Year Plan of the Coir Board for propaganda and advertisement in foreign countries for Coir Products has so far been spent; and
- (b) in which countries and in what way the amount has been spent?

The Minister of Industry (Shri Manubhai Shah): (a) The provision of Rs. 10 lakhs made in the Second Five Year Plan of the Coir Board relates to propaganda both inside and outside India. The Board has spent a sum of Rs. 23,892 till September 1957, from this provision, towards advertisements and exhibitions in foreign countries.

(b) An amount of Rs. 3,248 was spent in the U.K. for Advertisements, and an amount of Rs. 20,644 was spent for participation in Exhibitions in Czechoslovakia, West Germany, Yugoslavia, Thailand, Nairobi, U.S.A., Italy, Poland, East Germany, Sweden, Syria, and China.

Handicrafts

- *551. Shri Balarama Krishnaiah: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Government extended any help for the development of handicrafts to Andhra Pradesh during the First Five Year Plan period;
- (b) whether carpet making industry of Ellora and dyeing industry (Kalankari) of Masulipatam have received any assistance from Government during the above period; and

(c) if so, how much money has been given?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

- (b) Yes. Sir: for the development of the dyeing industry (Kalankari) Masulipatam. No Financial assistance was sanctioned for the carpet making industry of Ellora during this period.
- (c) A grant of Rs. 5.000 was sanctioned for the development of dveing and printing industry (Kalankari) of Masulipatam, during the year 1954-55.

U.N. Secretariat

*553. Shri Jhulan Sinha: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1562 on 18th April, 1956 and state how far the suggestions made by the Indian representative during the 9th and 10th Sessions of General Assembly in regard to the international character of the United Nations Secretariat have been implemented?

The Prime Minister and the Minister of External Affairs (Shri Jawaharla) Nehru): I have placed on the Table of the Lok Sabha a statement giving the information the hon. Member has asked for. [See Appendix II, annexure No 100.1

Mysore's Second Five Year Plan

- *554. Shri Shivananiappa: Will the Minister of Planning be pleased state:
- (a) whether it is a fact that the Planning Commission has fixed a ceiling for the Second Five Year Plan for the new State of Mysore:
- (b) if so, the total amount to be spent on the State's Second Plan after fixation of ceiling; and
- (c) whether the State Government have been advised by the Planning Commission to adhere to the ceiling by a suitable readjustment of allocations of the different departments?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.